

**NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)**

**CAUSE LIST**

**Central Zonal Bench**

**SuchnaBhawan,III<sup>rd</sup>Floor, Arera Hills**

**Date: 25<sup>th</sup> January, 2016**

**TIME:10.30 hrs. to 13.15 hrs.**

**14.00 hrs. to 16.00 hrs.**

**HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER**

**HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER**

<b>S.No</b>	<b>Case No</b>	<b>Parties</b>	<b>Counsel for parties</b>	<b>Remarks</b>
<b>FOR HEARING</b>				
1.	Original Application No. 139/2015(CZ)	Dr. B.M.Loya Vs. Sumitra Jagdishalaya & Anr.	Mr. Rohit Sharma, Adv. Mr. Vijay Choudhary, Adv. Mr. Vivek Choudhary, Adv. Mr. Ravi Goyal, Adv.	
2.	Original Application No. 146/2015(CZ)	Shri Gajendra Singh Rajpoot Vs. State of M.P. & 4 Ors.	Mr. Rohit Sharma, Adv. Ms. Bhawna Yadav, Adv.	
3.	Original Application No. 134/2014 <b>(M.A.No.440/15)</b> <b>(M.A.No.01/16)</b>	Paryavaran Avam Manav Sanrakshan Samiti <i>(Mining, Jabalpur)</i> Vs Union of India. & 11 ors.	Mr. R.S.Verma, Adv. Mr. Sandeep Singh Baghel R-5&6 Mr. Om. Shankar Shrivastava, Adv. Mr. Sachin K. Verma, Adv.	
4.	Appeal No. 51/2015(CZ)	Sangeeta Sharma Vs. MP SEIAA	Mr. Shantanoo Saxena, Adv. Mr. Ayush Dev Bajpai, Adv. Mr. Pushpendra Kaurav, Adv. Ms. Parul Bhadoria, Adv. For – MPPCB	
5.	Appeal No. 49/2015(CZ)	Sangwari Research Organisation Vs. State of M.P. & 5 Ors.	Mr. Rajesh Chand, Adv. Mr. Joseph Thomas, Adv. Mr. Pushpendra Kaurav, Adv. Ms. Parul Bhadoria, Adv. For – MPPCB	
6.	Original Application No. 05/2015(CZ)	Paryavaran Avam Manav Sanrakshan Samity <i>(MSW, Jabalpur)</i> Vs State of M.P. & 3 ors.	Mr. R.S.Verma, Adv. Mr. Anshuman Singh, Adv. Mr. Purushaindra Kaurav, Adv. Ms. Parul Bhadoria, Adv.	
7.	Appeal No. 50/2015(CZ) <b>(M.A.No.681/15)</b> <b>(M.A.No.682/15)</b> <b>(M.A.No.683/15)</b> <b>(M.A.No.750/15)</b> <b>(M.A.No.805/15)</b>	Manoj Patil Vs. Collector, Burhanpur & 11 Ors.	Mr. Manoj Kumar Agarwal, Adv. Smt. Anita Manoj Agarwal, Adv. Mr. Sachin K. Verma, Adv.	
8.	<b>(M.A.No.57/16)</b> in Original Application No. 20/2015 (CZ) <b>(M.A.No.332/15)</b> <b>(M.A.No.334/15)</b> <b>(M.A.No.335/15)</b> <b>(M.A.No.337/15)</b>	Tribunal at its Own Motion <i>(Sand Panna, Minning)</i> Vs Chief Secretary, Govt. of MP & 5 Ors.	Ms. Parul Bhadoria, Adv. for MPPCB Mr. Sachin K. Verma, Adv. Mr. Shirish Mishra, Adv. Mr. Ayush Dev Bajpai, Adv. Mr. Deepesh Joshi, Adv. Mr. Rohit Sharma, Adv. Mr. Shivendu Joshi, Adv. Mr. Sambhav Sogani, Adv.	

	(M.A.No.398/15) (M.A.No.404/15) (M.A.No.518/15) (M.A.No.555/15) (M.A.No.560/15) (M.A.No.701/15 to 704/15) (M.A.No.724/15) (M.A.No.816/15) (M.A.No.817/15) (M.A.No.23/16) (M.A.No.29/16)		Mr. Shivendu Joshi, Adv. Mr. Alkesh Agrawal, Adv. Mr. Amit Dubey, Adv. Mr. Rakesh Gohil, Adv. Ms. Kalpana Jain Gohil, Adv. Mr. Shreyraj Saxena, Adv. Mr. Pankaj Wagmare, Adv. Mr. Kripashankar, Adv.	
9.	Original Application No. 111/2013(CZ) (M.A.No.606/14)	Dr. Subhash C Pandey (MSW, Bhanpur Khanti)  Vs.  Municipal Corporation 7 & ors.	Dr. Subhash C Pandey Mr. Asad Ullah Khan, Adv. for R-1 Mr. Sachin K. Verma, Adv. for R-2 Ms. Parul Bhadoria Adv. for R-3 Mr. Purushaindra Kaura Adv. Mr. S.S. Chauhan, Adv. for State of Chhattisgarh Mr. Sandeep Singh Adv. R.P.C.B Mr. Vijay Kumar Choudhary, Adv. Mr. Ayush Dev Bajpai, Adv.	
10.	Original Application No. 53/2015(CZ)	Vijay Tiwari Vs. President & The Chief Municipal Officer, Shivpuri (MP)	Mr. Vijay Tiwari, Adv. Mr. Saroj Kumar Verma, Adv. Mr. Arvind Verma, Adv.	
11.	Original Application No. 36/2014(THC)	Sarvajanik Jankalyan Parmarthik Nyas Vs. State of M.P. & 5 Ors.	Mr. Amalpushp Shrotri Adv. Mr. Vijay Kumar Choudhary Adv. For BMC Mr. Neel Choudhary, Adv. Mr. Aashish Shrotri, Adv.	
<b>FOR COMPLIANCE</b>				
12.	Original Application No. 148/2014 (CZ)	Nityanand Mishra (MSW, Rewa) Vs. State of M.P. & 8 Ors.	Mr. Pramod Kumar Pandey Adv. Mr. Sandeep Singh, Adv. R-3 Mr. Ayush Dev Bajpai Adv. Ms. Parul Bhadoria Adv. For R-MPPCB Mr. Dileep Pandey Adv.R-7 Mr. Asif Warsi, Adv.	
13.	Original Application No. 264/2014(THC) (M.A.No.564/14) (M.A.No.637/15)	Sustainability and Human Resources Vs. State of M.P.& 12 Ors.	Mr. Siddharth Singh, Adv. Mr. Purushaindra Kaurav, Adv. Ms. Parul Bhadoria, Adv.	